

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20674/2017

(Arising out of impugned final judgment and order dated 23-11-2015
in WPC No.2668/2012 passed by the Gauhati High Court)

MD. RAHIM ALI @ ABDUR RAHIM

Appellant(s)

VERSUS

THE STATE OF ASSAM & ORS.

Respondent(s)

Date : 11-07-2024 This appeal was called on for pronouncement
of judgment today.

For Appellant(s) Mr. Kaushik Choudhury, AOR
Mr. Saksham Garg, Adv.
Mr. Jyotirmoy Chatterjee, Adv.
Mr. Shaantanu Jain, Adv.

For Respondent(s) Mr. Shuvodeep Roy, AOR
Mr. Saurabh Tripathi, Adv.

Hon'ble Mr. Justice Ahsanuddin Amanullah pronounced the
judgment of the Bench comprising Hon'ble Mr. Justice Vikram Nath
and His Lordship.

Delay condoned.

Leave granted.

The appeal is allowed in terms of the signed reportable
judgment, which is placed on the file.

Pending application(s), if any, stand disposed of.

(NIRMALA NEGI)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)